I B STATE TO ALIPHI

Affidavit to be Fornished by the canadate alongwith Nomination Paper

For election to R LEGISLATIV (name of the House)

From .234, WAZIRGANG Constituency (Name of the Constituen .)

BIRENDRA SINGH and daught of LATE YUGESHWER SINGH

Agod 58 years, reside AT PO PUNAR P.S. ATRI (Mention full bostal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by (name of the political party) / am contesting 35 All Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	shown in income Tax Return (in Runees)
1.	Self	BICPS 7592G	2010-2011 (F.Y)R	42697=00 220000-00[AGRICULTU
2,	Spouse-	NIL	N/A	RELITICONE
3.	Dependent 1	NIL	N/A	
4.	Dependent 2	NIL	N/A	
5.	Dependent 3	HIL	N/A	

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	341,347,386,408, I.P.C (EXTORTION CRIMINAL BREACH OF TRUST
(b)	Name of the court, Case No. and Date of order taking cognizance :	C.J.M. GAYA, ATRI PSCASENO 80/98 08-04-2005
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	NIL

Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. and	NIL
	Date(s) of order(s).	MIL

(5) That I give herein below the details of rae assets (movable and i-amovable etc.) of mysels.

my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect at fisted companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details: including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
)	Cash in hand DEC-11	Rs: 21510:00	RS= 11500=00	NIL	HIL	HIL .
ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits irreluding saving accounts), S. B. I. Deposits with Financial MANPUR S. Institutions, Non Banking DEC, II Financial Companies and S. B. I. Cooperative societies and the AR VII amount in each such deposit S. B.	RS: 1080:00 HAHSHABHA IC-200158815	18	HIL	MIL	NIL
iii)	Details of investment in Bond Poly Debentures/shares and units in companies/Mutual Funds and others and the amount.	N1F 156116=00	NIL	NIL	HIL	HIL
iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL	HIL	NIL	NIL	NIL
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	APPLIABL		NIL	NIL	HIL
(vi)	Motor Vehicles Auffaits/Rs-4860 Yachts/Ships (details of Make, Registration No, etc. Year of 2011 Purchase and smount 11 ks-9927	SCARPIORE	G	HIL	NIL	NIL
(viii)		010LD- 20GH	1 GIOLD 200GM RS: 560000=0 SILVER-5006	et .	HIL	HIL

Claims/interest	s value of RS:64000=	NPBORE-315	HIL	HIL	HIL	HIL
(ix, Gross Total value	Rs=	17,47,456:00 \$5:55	98500-00	NIL	NIL	NIL

3. Destails of Immovable assets:
(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
	Agricultural Land Location(s) Survey number(s)	ATT PO-PUNAL PS ATRI DIST- GAYA	HIL	PUNAR ATRI GIAYA	HIL	HIL
	Area (Total measurement in acres)	22, ACRE	HIL	04,ACRE	HIL	NIL
	Whether inherited property (Yes or NO)	YES	HIL	YES	HIL	HIL
	Date of purchase in case of self acquired property	NOT APPLIABLE	NIL	NOT APPLIABLE	HIL	NIL
	Cost of Land (in case of purchase)at the time of purchase	NOT APPLIABLE	NIL	NOT APPLIABLE	HIL	HIL
	Any Investment on the land by way of development, construction etc.	APPLIABLE	HIL	HOT APPLIABLE	HIL	HIL
	Approximate Current market value	RS: 4400000=	78.000	RS=600000=00	NIL	HIL
(ii)	Non-Agricultural Land Location(s) Survey number(s)	HIL	NIL	NIL	HIL	HIL
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	HIL
	Whether inherited property (Yes or NO)	HIL	NIL	HIL	HIL	HIL
	Date of purchase in case of self acquired property	NIL	HIL	NIL	NIL	HIL
	Cost of Land (in case of purchase) at the time of purchase	HIL	HIL	HIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	HIL	NIL	HIL	HIL
	Approximate Current market value	HIL	NIL	HIL	NIL	NIL
iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	ŅIL	HIL	NIL	HIL
	Built up Area (Total measurement in sq. ft.)	HIL	HIL	HIL	HIL	HIL

	V techer inherited property (* es or NO)	NIL	HIL	NIL	NIL	HIL
	Day of purchase in case of serf	HIL	HIL	NIL	HIL	NIL
	Cost of property (in case of purchase) at the time of purchase	HIL	MIL	MIL	NIL	HIL
	Any Investment on the property by way of development, construction etc.	NIL	HIL	NIL	HIL	HIL
	Approximate Current market value	NIL	NIL	NIL	HIL	MIL
()	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	ATHPO-PUNAR PS-ATRI DIST-GIAYA	HIL	NIL	HIL	HIL
	Area (Total measurement in sq. ft.)	10, DICIMEL	HIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	08,DICIMEL	HIL	NIL	NIL	HIL
	Whether inherited property (Yes or NO)	YES	HIL	NIL	NIL	HIL
	Date of purchase in case of self acquired property	APPLIABLE	HIL	MIL	HIL	HIL
	Cost of property (in case of purchase) at the time of purchase	NOT .	MIL	HIL	HIL	HIL
	Any Investment on the land by way of development, construction etc.	NOT APPLIABLE	HIL	NIL	HIL	MIL
	Approximate Current market value	RS: 500000:00	HIL	NIL	HIL	HIL
)	Others (such as interest in property)	NIL	HIL	NIL	HIL	NIL
i)	Total of Current Market Value of (i) to (v) above	RS: 4900000=00	NIL	Rs: 600000=00	HIL	HIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) P. N. B. ATRI-RS Name of Bank or FI PEC-11 Amount outstanding BANK OF Nature of Ioan BARCPA MANPU		MIL	NIL	HIL	HIL
*	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of Joan	NIL	NIL	NIL	HIL	HIL

	A-ay other liability	NIL	NIL	NIL	NIL	NIL
	Grand total of liabilities (8)	705389=41	NIL	NIL	NIL	NIL
(ii)	Dues to departments dealing LOAM with government FOURWHELE accommodation CARPIO LEGISLE DUES to department dealing LOAM BLY			HIL	HIL	HIL
	Dues to departments dealing with supply of water	NIL .	HIL	NIL	HIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	HIL	NIL	HIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	HIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	HIL	HIL
	Income Tax Dues	NIL	NIL	NIL	MIL	HIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL	
	Service Tax Dues	NIL	NIL	NIL	MIL	NIL
	Municipal /Property Tax Dues	NIL	NIL	MIL		HIL
	Sales Tax Dues	NIL	NIL	NIL	HIL	HIL
	Any other dues	NIL	HIL	NIL	NIL	NIL
	Grand total of all Govt. dues Rt.	492000=00	NIL.	HIL	HIL	HIL

(7) Details of profession or occupation:
a. Self......M.L.A

b. Spouse . HOUSE WIFE (8) My educational qualification is as under:

NAME OF COLLEGE: AM. COLLEGE GAYA B.A. MAGADH UNIVERSITY, BODHGAYA- 1974

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt-Kum. BIRENDRA SINGH
2.	Full postal address	AT+PO- PU NAR P.S-ATRI DIST-GAYA
	Number and Name of the constituency and state	234, WAZIRGANG, BIHAR
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BHARATIYA JANATA PARTY
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NOT APPLIABLE

4	PA	MAI BERENDRASH	HGH (BICPS	75926	to for which be come Tax Retur	no Island	Income Stewer
		Candidate			10-2011 (F	y) 8 22	APPLIABLE
		Spouse:			OTAPPLIA	BLE "NOT	APPLIABLE
6.	(c)	Dependents			OT APPLIA	BLE NOT	APPLIABLE
0,		Description	of Assets and Self	Spouse	Dependent-I	Dependent-II	Dependent-III
Λ.		3.5	1747456-0	_	-	HIL	NIL
В.		Immovable	4900000=00	NIL	RJ: 600000:0	HIL	NIL
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	NIA	NIA	МА	NIA	HIA
	(ii)	Approximate Current Market Price of Asset (Total Value)	N OT APPLIABLE	MOT	NOT LE APPLIABL	NOT FAPPLIABLE	NOT
7		Liabilities LE 61/5 TIAIV			-		
		(i) Government ASSEMB dues (Total) DEC- II	Ly	00 HIL	NIL	HIL	NIL
		(ii) Loans from Bank, Financial Institutions and others (Total) DEGII	Rs: 705389:	41 111	NIL	HIL	HIL
8.	(6	ghest educational qualification NAM E OF COLLE(B'A, MAGADH U Give details of School / Ur urse) (Name of the School	NIVERSIT iversity educa	y, BoD tion with	H GrAyA - I full form of the		

VERIFICATION

1, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from 1 further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;

(b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Pack	fthis the	28	day of	12	2011
27019	Solomnly allitmed who is identified I have satisfied in the deponent th	Before Sing A by British yeelf Bexaminal at be understand	19h		DEPONENT
	been read-over of which acknolladge	explained to his	To grade	writing	medetons

Advocate Oath Commissioner, 7 &

Basand Iguman gigh NC to mr. A. Iguman R. N. 6870 [01]

Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2 Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned
4. The affidavit should be either typed or written legibly and nearly.